


SILVERTON SPINNERS LIMITED - In Liquidation
(Liquidation Commencement date: 25.01.2024)

List of Stakeholders prepared under regulation 31(1) of IBBI (Liquidation Process) Regulations, 2016 as on 5th April, 2024

List of Other Stakeholders (other than financial creditors, operational creditors, workmen and employees)

(In Rs)

Sl. No.	Name of Stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners/ others)	Amount Claimed	Details of Claim Admitted						Amount of any mutual dues, that may be set off	Amount of Claim Rejected	Amount of Claim Under Verification	Remarks, if any
				Amount Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes or No)	Amount Covered by Guarantee	Amount of Contingent Claim				
1.	Ashok Mehra	Equity Shareholder	8,57,79,130	8,57,79,130	Others	7,13,03,190	No	NA	NA	NA	-	-	Related Party
2.	Chandra Prakash Mehra	Equity Shareholder	8,86,73,770	8,86,73,770	Others	7,35,49,140	NA	NA	NA	NA	-	-	Related Party


PRATAP MUKHERJEE
INSOLVENCY PROFESSIONAL
 REGN NO: IBBI/PA-001/IP-P-02515/2021-22/13851

PRATAP MUKHERJEE, Liquidator

Silverton Spinners Pvt Ltd

Registration No: IBBI/PA-001/IP-P02515/2021-2022/13851

27/A, Bhattacharjee Para Road, Paschim Barisha, P.O. Thakurpukur, Kolkata -700063

AFA valid upto 20/10/2024

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Date:-5th April, 2024, Place: Kolkata